

डा० का० ला० श्रीवालो : जी हां, यह तो साफ़ जाहिर है कि जिन विद्यार्थियों को हम यहाँ पढ़ाना चाहते हैं, पढ़ाते हैं, जिन पर हम खर्च करना चाहते हैं, वे यहाँ ही रहें। यह एक स्वाभाविक बात है, लेकिन कुछ लोग बाहर जाते हैं—खाली पाकिस्तान ही नहीं, बल्कि और देशों में भी बाहर जाते हैं और वहाँ बस जाते हैं। उसका क्या किया जाय ?

शेठ गोबिन्द दास : मंत्री जी ने अभी यह कहा कि इन दस बरसों में कितने विद्यार्थी पाकिस्तान गये हैं, इसकी कोई तालिका विश्व-विद्यालय में नहीं है, परन्तु जो लोग यहाँ से बाहर चले जाते हैं, उनकी तालिका किसी न किसी सरकार विभाग में—विशेषकर गृह मंत्रालय में—रहती है। क्या उसके आधार पर पता लगाया जा सकता है कि इस प्रकार के कितने विद्यार्थी इन दस बरसों में भारतवर्ष से पाकिस्तान गये हैं ?

डा० का० ला० श्रीवालो : सरकार के पास इस तरह की कोई इतिला नहीं है।

Mr. Speaker: He does not have details.

Shri Nath Pal: The hon. Home Minister may be having details.

Mr. Speaker: He must put a separate question as to how many passports have been given to students, and they must be students who go to Pakistan.

Raja Mahendra Pratap: Is it not a fact many of our freedom workers were educated in England? So, if these people go to Pakistan, they will bring Pakistan and India together. Where is the harm?

Explosions in Delhi

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 "865. { Pandit D. N. Tiwary:
 Shri D. C. Sharma:
 Shri Vajpayee:
 Sardar Iqbal Singh:
 Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether there have been cases of explosions (of dangerous crackers

and bombs) in Delhi in the past 3 months;

(b) whether there is any link between the new explosions and old explosions; and

(c) the steps taken by Government in the matter?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) A statement giving full information is laid on the Table of the House. [See Appendix IV, annexure No. 2].

(b) As two of the cases are still under investigation, it is not possible to say anything definite at this stage.

(c) As already stated in reply to the Starred Question No. 88 on the 13th November, 1957, a special squad has been organised in the police and effective action is being taken to check the possession of explosives.

Pandit D. N. Tiwary: In view of the fact that even after great care these explosions are taking place in Delhi, may I know what steps have been taken up till now to prevent these explosions?

Shri Datar: As I have stated already, a special squad has been appointed and they are carrying on the work.

Pandit D. N. Tiwary: May I know whether any foreigner has been found connected with these explosions?

Shri Datar: Not to my knowledge.

Shri D. C. Sharma: What is the strength of the special police squad that is there to check the explosions?

Shri Datar: I have not got the figure here at present.

Shri Tangamani: In the statement we find that there were three explosions, one in June and two in July, and the matter of the explosion of 25th June is still under investigation. Has he got any latest information about the explosion, and if so, what action has been taken?

Shri Datar: As I have already stated, there were three cases in all.

Investigation is being carried on in respect of two. In respect of the other one, the matter is before the court.

Shri Tangamani: But the point is that one case is still under investigation. In the statement we find there are three instances of explosions. The first explosion took place on 25th June and that matter is still under investigation. I would like to know whether the investigation has advanced and how many arrests have been made.

Shri Datar: The question relates only to three months period and the matter is under investigation because further information is called for.

WRITTEN ANSWERS TO QUESTIONS

U.N.E.S.C.O. Employments

*840. **Shri Abdul Salam:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the number of Indian Nationals employed in UNESCO is low; and

(b) if so, what steps Government are taking in the matter?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The matter has been taken up with UNESCO.

Delay in Customs clearance of Explosion-proof Motors

*849. **Shri N. R. Munisamy:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the explosion-proof motors imported under valid licences before April 1958 were detained by the Customs authorities;

(b) whether any representations have been made to Government to release these motors; and

(c) if so, with what results?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No Sir. Some consignments of motors were detained at Bombay and Madras because they were believed to have been imported under licences which were not valid.

(b) Yes sir: Some importers had made representations.

(c) The representations were examined in consultation with the Chief Controller of Imports and Exports and appropriate instructions were issued to the Customs authorities at Bombay and Madras. On the basis of these instructions, adjudication proceedings have been completed in 91 out of the 95 consignments detained at Bombay. The cases at Madras, which are 24 in number, are expected to be finalised very shortly.

Tour of Nepalese Defence Delegation

*851. { **Shri Bibhuti Mishra:**
Shri Vajpayee:

Will the Minister of Defence be pleased to state:

(a) the duration of the stay of the Nepalese Defence Delegation headed by the Commander-in-Chief of the Nepalese Army which toured India recently; and

(b) the places visited by them?

The Deputy Minister of Defence (Sardar Majithia): (a) 12 days from the 13th to the 24th May, 1958.

(b) Delhi, Ambala, Bhakra-Nangal and Dehra Dun.

Odissi and other forms of Indian Dances

*852. **Shri B. C. Mullick:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether an Expert Committee has been appointed by Sangeet Natak Akademy to study and lay down conditions to recognise Odissi and other forms of Indian dances as classical;

(b) whether this Expert Committee has examined or will also be examin-